Lankan Navy attacks, sinks Rameshwaram fishing vessel

EXPRESS NEWS SERVICE
@ Rameswaram/Nagapattinam/Chennai

THE spotlight has, once again, fallen on the plight of the Tamil Nadu fishermen after a fishing vessel from Rameswaram was allegedly attacked and sunk by the Sri Lankan Navy personnel on Wednesday night near Palk Strait.

Following the incident, the fisheries department has advised the fishermen from coastal deltas district not to venture into Sri Lankan waters or cross the International Maritime Border Line (IMBL). Sources said seven fishermen were on board the ill-fated boat and that they were rescued immediately by the crew of other vessels fishing nearby and were brought ashore. "The fishermen alleged apart from sinking their boats, the Lankan Navy had also destroyed their fishing nets," they said.

A senior fisheries official in Nagapattinam said the advice on the about the risks involved while fishing in the conflicted waters was issued jointly by his department, Coastal Security Group and the Indian Coast Guard. "After the attacks this morning, we have warned the fisherfolk with the help of their associations," he said.

ENSURE LANKA IS KEEPING ITS PROMISE ON TAMILS' WELFARE: RAMADOSS

Lauding the Central government move to provide ₹ 18,090 crore loan to Sri Lanka, PMK founder Dr S Ramadoss urged the government to ensure that Sri Lanka is keeping its promises on the welfare of Tamils in the island nation. He also said India should disburse the loan only after Sri Lanka includes the condition to provide the political powers to the Sri Lankan Tamil as the 13th amendment of their Constitution.

Hosp workers protest for regularisation

EXPRESS NEWS SERVICE
@ Thanjavur

THE members of Multipurpose Health Workers Union on Thursday staged a protest in front of Deputy Director of Health Services office, demanding regularisation of service and time-scale pay. They pointed out they have been working for nine years on a daily wage basis.

When the representatives of the Union met the Health Secretary on November 29, 2021, he assured regularisation, but the workers are yet to be regularised. The workers submitted a petition to the Deputy Director to be forwarded to Health Secretary.

Funds in Union budget sought for Pattukkottai-Ariyalur railway line

EXPRESS NEWS SERVICE
@ Thanjavur

PATTUKKOTTAI Taluk Train-users Welfare Association has urged the Union government to allocate funds for laying a new railway track between Pattukkottai and Ariyalur through Thanjavur.

In a memorandum sent to the State government, the association pointed out that the Thanjavur-Pattukkottai railway line was planned in the British period. In 2013, the Railway Board had given approval to lay a new track between Pattukkottai and Thanjavur to a length of 47.20 km at a cost of ₹325 crore. The government had also prepared a project proposal for Thanjavur-Ariyalur railway track for 50.35 km at ₹452 crore.

However, funds were not allocated for these two projects. If these projects were implemented, the public from Pattukkottai, Orathanadu, Thanjavur, Tiruvaiyaru, Tirumanur and Ariyalur would benefit, the association said.

People from Pattukkottai area could travel to Chennai, Tiruchy, Coimbatore, Salem and also other parts of the country through trains. Cement produced in factories located in Ariyalur could be transported easily to the southern parts of Tamil Nadu through the proposed Ariyalur-Pattukkottai railway track, the association added.

A detailed survey for the Mannargudi-Pattukkottai route was conducted in 2012 and the first instalment of funds were allocated in 2013-14. Tenders were floated for building bridges across the Pamani, the Kannanaru and the Nasuvini and pillars were erected in the Pamani river. Due to non-allocation of funds, the scheme did not move ahead. So, funds should be allocated for these two projects in the upcoming budget. The Tiruvarur-Karaikkudi and Tiruthuraipoondi-Agasthiyampalli route should also be electrified, the association said.

Once-wild 'Shankar' is now getting trained to become kumki

Of the 48 commands, Shankar follows more than 20, says an MTR official | EXPRESS

S SENTHIL KUMAR @ Coimbatore

IF all goes well, 35-year-old Shankar, a tusker which was captured after it killed three humans in Gudalur, would soon turn a kumki and be chasing wild elephants away. The animal was put in a kraal (wooden enclosure) in Feburary 14, 2021 in Mudumalai Tiger Reserve (MTR). After 141 days, it was released in June. Since then a team of mahouts has been training it to convert him into a kumki.

An MTR official told *TNIE* that the animal is learning quickly than they expected. "Of the 48 commands given to train an elephant, Shankar now follows more than 20 such as raising of trunk and front leg. Also, he is trampling the chain tied over on another kumki's leg which is part of the training routine. Further the official said it would take six to seven months for Shankar to learn the remaining commands," he said.

The animal is being monitored by veterinary assistant surgeon K Rajesh Kumar. Shankar is fed 11 kg rice, green gram, ragi, coconut, sugarcane and jaggery twice a day, and is taken for a walk for half an hour.

The animal has learned to graze as well. "Usually, some elephants that come out of kraal won't allow kumkis to come near and show aggressive behaviour. But Shankar is mingling with other elephants," the official pointed out

K Kalidass, member of Osai, an NGO, stressed the need for more kumkis to control wild elephants. "A kumki will become fully capable only when it follows the mahout's commands," he added.

Association seeks justice for PwD's custodial death

EXPRESS NEWS SERVICE @Thanjavur

MEMBERS of the Tamil Nadu Association for the Rights of All Types of Differently Abled and Caregivers (TARATDAC) on Thursday staged a protest demanding justice to the family of the Person with Disabilities (PwD) who reportedly died in police custody in Namakkal district.

The protesters who gathered in front of Thanjavur railway station alleged Prabakaran of Karuppur, a PwD, died last week following attack by the personnel at the Senthamangalam police station in Namakkal district. Further the protesters demanded arrest of the perpetrators of violence and also compensation of ₹1 crore for Prabakaran's family. They also sought a government job for the wife of the deceased. TARATDAC district secretary P M Elangoval led the protest. Association State vice-president T Ganesan, addressed the gathering.

EXPRESS READ

58 kg banned tobacco products seized, 2 arrested

Tiruchy: Police arrested two persons for possessing and distributing banned tobacco products, and seized 58 kg of the contraband from them on Wednesday. The accused, Thavakkai Bascha (63) and S Ashok (44), were nabbed in Srirangam while the former was delivering the products to the latter. Police said, "The two have given the name of another person, A Bakrudeen from Thennur, who supplies the banned items to Bascha."

Jewellery worth ₹12L stolen from house

Tiruchy: Gold and silver worth over ₹ 12 lakh were stolen from a locked house in Cantonment area. According to sources, the owner, M Durairaj (38), an employee of the State Highways Department, had locked the house on January 14 and left for Perambalur for Pongal. When he returned on January 18, he found the house broken open and the valuables missing. The police report said 30.5 sovereigns and a kg of silver jewelery and a laptop had gone missing.

Bitragunta - Chennai train cancelled today

Chennai: The South Central Railway has cancelled the Chennai -Bitragunta Express due to increasing Covid-19 cases. Train no 17237 scheduled to leave Bitragunta at 4.45 am on January 21 is cancelled. The pairing train, train no 17238 scheduled to leave Chennai Central at 4.30 pm on January 21 is cancelled.

FORM A - PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF
M/s. G K Industrial Park Private Limited

RELEVANT PARTICULARS		
1	Name of corporate debtor	M/s.G K Industrial Park Private Limited
2	Date of incorporation of corporate debtor	17.12.2007
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200TN2007PTC065754
5	Address of the registered office and principal office (if any) of corporate debtor	30, Chennai Bypass Road, Mannarpuram, Trichy - 620 020
6	Insolvency commencement date in respect of corporate debtor	As per order of NCLT dated January 13, 2022 in Company Petition no. IBA / 653 / 2020
7	Estimated date of closure of insolvency resolution process	17 July 2022 (180 days from the Insolvency Commencement Date is 18 January 2022)
8	Name and registration number of the insolvency professional acting as interim resolution professional (IRP)	A) NAME: MADHU DESIKAN B) Registration No. IBBI/IPA-001/IP-P00579/2017-18/11021
9	Address and e-mail of the interim resolution professional, as registered with Board	1/4, Vijay Laxmi Apartment Balasubramanium Street, Mylapore, Chennai 600004 E-mail : Desikan.madhu@gmail.com
10	Address and e-mail to be used for correspondence with interim resolution professional	1/4, Vijay Laxmi Apartment Balasubramanium Street, Mylapore, Chennai 600004 E-mail : gkindustrialCIRP@gmail.com
11	Last date for submission of claims	1st February, 2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Not applicable

Notice is hereby given that the National Company Law Tribunal, Chennai Bench had ordered the commencement of a Corporate Insolvency Resolution Process against M/s G K Industrial Park Private Limited on 13.1.2022. The Creditors of M/s G K Industrial Park Private Limited are hereby called upon to submit proof of their claims on or before 1st February 2022 to the Interim Resolution Professional at the address mentioned against Item 10.
The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit proof of claims, by posts or electronic means
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.
Submission of False or misleading proof of claims shall attract penalties.

Place : Chennai
Date : 19.01.2022
CA. MADHU DESIKAN,
Interim Resolution Professional

KARNATAKA STATE MINERALS CORPORATION LIMITED
(A Government of Karnataka Undertaking)
Regd. Office : TTMC 'A' Block 5th Floor, BMTC Building, KH Road, Shanthingar , Bengaluru-560027.
Phone: 080-22278813/14/15/16, Fax : 080-22213172
Website: https://ksmc.karnataka.gov.in
No. KSMCL/LEE/EC/1/2022/2866 Date: 20-01-2022

e-Tender Invitation

KSMCL invites e-tender for engaging experienced and qualified agencies for obtaining Environmental Clearance from the Authority for Mining/Quarry Projects.
CALENDER OF EVENTS: a) Last date and time for uploading of e-Tender : 09-02-2022 up to 5.00 PM. b) Date & time of opening of Technical Bid: 11-02-2022 at 11.00 AM. c) Earnest Money Deposit : Rs. 1,00,000/-.
The e-Tender document can be downloaded from e-procurement website: https://eproc.karnataka.gov.in Contact e-procurement helpdesk No. 080-46010000/68948777, e-mail:support@eprochelpdesk.com for any support in uploading and registration.
DIPR/DDU/2859/AKAR/2021-22
Sd/-
General Manager (P)
COVID-19 - DON'T SPREAD RUMOURS, ACT RESPONSIBLY, AVOID INFECTION-NOT THE INFECTED.
Wear Mask | 6 Feet Follow Physical Distancing | Maintain Hand Hygiene

भारत सरकार
अंतरिक्ष विभाग
इसरो नोदन कॉम्प्लेक्स
निर्माण एवं अनुरक्षण ग्रुप
महेंद्रगिरि पी ओ-627 133
दूरभाष : 04637-28-1672|1582|3582
फैक्स: 04637-281681

GOVERNMENT OF INDIA
DEPARTMENT OF SPACE
ISRO PROPULSION COMPLEX
CONSTRUCTION AND MAINTENANCE GROUP
MAHENDRAGIRI PO - 627 133
Telephone: 04637 – 28-1672 | 1582 | 3582
Fax: 04637 – 281681

ई-निविदा सूचना / E-TENDER NOTICE

दिनांक/Dated : 19-01-2022

भारत के राष्ट्रपति की ओर से, निम्नलिखित कार्यों हेतु **ई-निविदा** द्वारा मद-दर निविदाएं आमंत्रित की जाती हैं।
On Behalf of the President of India, item-rate tenders are invited through e-tendering for the following works:

क्र. सं. / Sl. No.	सिविल कार्यों के नाम / NAME OF THE CIVIL WORKS	प्राक्कलित लागत / Estimated Cost र(लाखों में) (in Lakhs)	कार्य पूरा होने की अवधि / Period of completion	ईएमडी / EMD(₹)
1	एसआईटी सं:आईपीआरसी/सीएमजी/टीडी/ई-95/एमआई/सीपीएच-47/2021-22 आईपीआरसी, महेंद्रगिरि के प्रेक्षागृह और अतिथि गृह के सामने प्रस्तावित लैंडस्केपिंग के चारों ओर बाड़ लगाना। **Providing fencing around the proposed landscaping in front of Auditorium & Guest house at IPRC, Mahendragiri.**	24.38	04 (चार महीने / Four months)	48,800
2	एसआईटी सं:आईपीआरसी/सीएमजी/टीडी/ई-98/एमआई/सीपीएच-50/2021-22 आईपीआरसी, महेंद्रगिरि के पीटीएस परीक्षण स्टैंड छत (32.50 मीटर ऊंचाई) की क्षतिग्रस्त छत शीट को गैलवेल्यूम शीट से बदलना। **Replacement of damaged roof sheets with Galvalume sheet at PTS Test stand Roof (32.50 m height) at IPRC, Mahendragiri.**	5.17	02 (दो महीने / Two months)	10,400
3	एसआईटी सं:आईपीआरसी/सीएमजी/टीडी/ई-102/एमआई/सीपीएच-53/2021-22 आईपीआरसी, महेंद्रगिरि के 110 के.वी. सबस्टेशन के चारों ओर विकास कार्य। [उप शीर्ष: आर.आर.मेसनरी प्रतिधारक दीवार तथा वृष्टि जल नाली का निर्माण।] **Development works around 110 kV Substation IPRC, Mahendragiri. [Sub Head: Construction of RR masonry retaining wall and Storm water drains.]**	14.50	04 (चार महीने / Four months)	29,000
4	एसआईटी सं:आईपीआरसी/सीएमजी/टीडी/ई-106/एमआई/सीपीएच-54/2021-22 आईपीआरसी, महेंद्रगिरि के सी.टी.पी.सी. के लिए इव ऑक्सीजन तथा इव हाइड्रोजन पाइपलाइनों हेतु पेडेस्टलों का निर्माण। **Construction of Pedestals for LOX & LH2 pipe lines for CTPT at IPRC, Mahendragiri**	20.71	04 (चार महीने / Four months)	41,500

ऑनलाइन निविदा करने की तिथि : Dates for Online Request : From **21-01-2022 [10:00 बजे/hours]** से To: **31-01-2022 [18:00 बजे/hours]** तक।
नियत समय व प्रस्तुतीकरण की तिथि : Due Time & Date of Submission : **02-02-2022 [18:00 बजे/hours]** तक।
अधिक जानकारी के लिए देखें : For further details visit: www.isro.gov.in/tenders (या/or) www.tenderwizard.com/ISRO.
नोट : उपर्युक्त कार्य (कार्यों) के लिए भविष्य में सभी पत्राचार (शुद्धिपत्र) केवल उपर्युक्त वेबसाइट पर ही प्रकाशित किए जाएंगे।
Note : All future correspondence (Corrigenda) for the above work(s) shall be published only on the websites mentioned above.

ग्रुप निदेशक, सीएमजी, आईपीआरसी / GROUP DIRECTOR, CMG, IPRC.

equitas Small Finance Bank
EQUITAS SMALL FINANCE BANK LTD
Formerly Known as Equitas Finance Limited
Regd. Office: No.769, Spencer Plaza, 4th Floor, Phase-II, Anna Salai, Chennai, TN - 600 002. Ph : 044 - 4299 5000 / 044 - 4299 5050

SALE NOTICE FOR THE SALE OF IMMOVABLE PROPERTY

E-auction Sale Notice for the sale of immovable assets under SARFAESI Act, 2002, r/w rule 8(6) of Security Interest (Enforcement) Rules, 2002.
Notice is hereby given to the public in general and in particular to the Borrowers, Co borrowers and Guarantors that the below described immovable property mortgaged to the Secured creditor, the physical possession of which has been taken by the Authorised Officer of Equitas Small Finance Bank Ltd., will be sold on **"AS IS WHERE IS" "AS IS WHAT IS CONDITION"** on **24.02.2022** for recovery of **Rs.12,48,586/- (Rupees Twelve Lakhs Forty Eight Thousand Five Hundred Eighty Six Only)** as on **04-06-2021** as per Demand Notice U/s. 13(2) of SARFAESI Act, 2002, with further interest from 05-06-2021 with monthly rest, charges and costs etc., (Total Outstanding being Rs.14,41,892/- as on 13.01.2022) due to Equitas Small Finance Bank Ltd., from Mrs.Annalakshmi.V (Borrower), Mrs.Amutha C, Mr. Chandrakasan.S and Mr. Vinoth.C, (Co-Borrowers). **The reserve price will be Rs.12,00,000/- (Rupees Twelve Lakhs Only)** and **the Earnest Money Deposit will be Rs.1,20,000/- (Rupees One Lakh Twenty Thousand Only).**

DESCRIPTION OF THE PROPERTY
All the piece and parcel of land and building, Comprised in Old S.No.281/2, New S.No.281/2B, with an extent of 1076 Sq.ft., Situated at Door No.2/250/2, Thiruvalanjuli Swamimalai Main Road, Thiruvalanjuli Village, Kumbakonam Taluk, Thanjavur District Bounded on the North by: Mrs. Kosala Devi Plot, South by : Mr Chinnappa Plot, East by : Mr Marimuthu and other property, West by : Road Under Loan Agreement-cum-Mortgage of the property situated at within the Sub-Registration District of Swamimalai and Registration District of Kumbakonam, Together with all buildings and structure attached to the earth or permanently fastened to anything attached to earth, both present and future and all easamentary / mamool rights annexed hereto.

For detailed terms and conditions of the E-Auction Sale, please refer to the link provided in www.equitasbank.com & https://sarfaesi.auctiontiger.net

Date: 21.01.2022
Place: Chennai
Authorized Officer,
Equitas Small Finance Bank Ltd.

QuoteExpress
IF YOU'RE GOING THROUGH HELL, KEEP GOING
— WINSTON CHURCHILL

KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD
(A Government of Karnataka Undertaking)
49, East Wing, 4th & 5th Floor, Khanija Bhavan, Race Course Road, Bengaluru – 560 001.
Phone No. 080-22265383, website : www.kiadb.in
No. IADB/ENGG/ETND/DPR-10/13917/2021-22 Date: 20.01.2022

NOTICE INVITING TENDER
(Through GOK e – Procurement Portal Only)

KIADB invites tenders from reputed consultants/firms under two cover bid system having an office at Bengaluru with vast experience and proven record of similar nature of works of Providing Consultancy Services for Providing Consultancy Services for preparation of Detailed Project Report (DPR), Economic Analysis, Surveying, Layout Plan, Design, Preparation of Estimates, Cost Structure etc., for the proposed Koluru-Ganajuru Industrial Area, Haveri Taluk and District.
The last date and time of receipt of tender is : **09.02.2022 upto 04:00 pm**
Applicants May Download Bidding Documents from the E-Procurement Portal **https://eproc.karnataka.gov.in. 25.01.2022** onwards.
DIPR/DDU/Zen/R.O:2944/2021-22
Sd/-
Chief Engineer-1, KIADB Bengaluru
STAY PROTECTED FROM COVID-19, NO CARELESSNESS UNTIL THERE IS A CURE.
Wear Mask | 6 Feet Follow Physical Distancing | Maintain Hand Hygiene

earc
Encore Asset Reconstruction Company Private Limited (Encore ARC)
acting in its capacity as the Trustee of EARC -BANK - 019 -Trust
Encore ARC Corporate Office Address: 5th Floor, Plot No. 137, Sector 44, Gurugram 122002, Haryana

Public Notice for e-Auction

e-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) & proviso to Rule 9 (1) of Security Interest (Enforcement) Rules, 2002 (Rules).
Notice is hereby given to the public in general and in particular to the Borrower and Guarantor (s) that the below described immovable properties mortgaged/charged to Karur Vysya Bank to secure dues in the loan account since assigned to Encore ARC (Secured Creditor), the Possession of which has been taken by the Authorised Officer of Encore ARC, will be sold on "As is where is", "As is what is" and "Whatever there is" basis on 08.02.2022 at 11.00 a.m., for recovery of Rs.5,53,76,309/- (Rupees Five Crore Fifty Three Lakhs Seventy Six Thousand Three Hundred and Nine Only) as on 20-01-2022 together with further interest from 21-01-2022 at contractual rate till recovery and other costs, charges etc due to the Encore ARC (Secured Creditor), from Borrowers and Guarantors viz. 1) M/s. ASL, Prop. Mr. M. Dhasarathan and 2) Mrs. Uma Dhasarathan
The description of the mortgaged immovable properties, and the details of Reserve Price for the Secured Assets & the Earnest Money Deposit and Minimum Increment in Bidding Process are as under:

Item No.	Name of Account	Description of Property	Reserve Price (In Rs.)	Earnest Money Deposit (In Rs.)	Increment in Bidding Process (In Rs.)
1	M/s. ASL	Trichy RDT, K.Sathanoor Registration, K.Sathanoor village, Srirangam Taluk, Ishwarya Nagar, a land admeasuring 3362.50 Sq ft and residential building constructed thereon with GF and FF plinth area of 2110 Sqft each situated at S.F No 1/8, New S.F No 1/9E, Door No 20, Plot No 20 & 23 East side, Ward No.38, Iswarya Nagar, K.K Nagar, Trichy district bounded by **Plot No 20:- (3280 sq.ft.)** North:Dr Kailasanathan Plot No 21 South: Survey No 5/11 East: North South 30 ft Layout Road West: Plot No 23 **Plot No 23:- (82.50 sq.ft.)** North : Plot No 22 owned by Mohamed Ali South : Land in Survey No 5/9 East : Plot No 20 & 21 West : Property Purchased by Jayanthi	1,44,74,000.00 (Rupees One Crore Forty Four Lakhs and Seventy Four Thousand Only)	14,47,400.00 (Rupees Fourteen Lakhs Forty Seven Thousand and Four Hundred Only)	25,000.00 (Rupees Twenty-Five Thousand only)

Date of Inspection of Secured Assets	28/01/2022 between 10:00 AM to 3:00 PM
Last Date of Submission of online Bid	Before 3.00 PM on 07/02/2022
Date & time of e-Auction	08/02/2022 at 11.00 AM to 1:00 PM with unlimited extensions of 5 minutes each as per Terms & Conditions mentioned below. Auction Website: https://sarfaesi.auctiontiger.net

In case the e-Auction date is declared public holiday then the date will be automatically extended to the very next working day.
For detailed terms and conditions of the sale, please refer to the link provided in Encore ARC's website i.e. www.encorearc.com. and https://sarfaesi.auctiontiger.net
Interested bidders may contact Authorised officer of Encore ARC Mr. K. Nagendran Mobile No. 91762 91717, Mr. B.M. Nagaraju Mobile no.89399 56230, Mr. Padmakumar S Mobile No: 97380 99360, or its Authorized Agent Mr. Madhan Mobile No. 91766 60082 for any further information / any query.
Date: 20.01.2022
Place: Trichy
Authorised Officer
Encore Asset Reconstruction Company Private Limited